## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 182 OF 2016**

Dated: 30th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd. ... Appellant(s)

Vs.

Madhya Pradesh State Electricity Regulatory .... Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Ms. Nehul Sharma

Counsel for the Respondent(s) : Mr. C. K. Rai

Ms. Sachin Dubey for R-1

Mr. Alok Shankar for R-2

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on <u>03.10.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk